

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Special Bench (PHYSICAL HEARING)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)**

**CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 13.03.2023 AT 04:00 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition 642/241/2019
<b>NAME OF THE COMPANY</b>	Fastly Couries and Security Pvt Ltd & 2 others
<b>NAME OF THE PETITIONER(S)</b>	Ghanshyam Das Sarda
<b>NAME OF THE RESPONDENT(S)</b>	Fastly Couries and Security Pvt Ltd & 2 others
<b>UNDER SECTION</b>	241

**ORDER**

Learned Counsel for Petitioner appeared via video conference.

Matter adjourned to 29.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**

Syamala